

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-152-2020

Alcon Resorts Holdings Pvt.
Ltd. Petitioner

V e r s u s

Sterling and Wilsons Ltd. Respondent

None present.

**Coram:DAMA SESHADRI NAIDU, &
M. S.. JAWALKAR, JJ.**

Date:- 10th December, 2020.

P. C. :

None appears for the Petitioner.

2. Post the matter after vacation.

M. S.. JAWALKAR, J.
ap/-

DAMA SESHADRI NAIDU, J.